

Maqdoom Moghny Enterprises Private Limited

Date of commencement of CIRP 13/05/2022 Order uploaded on 24/05/2022
List of Creditors as on 01/11/2022

Amount in Rs.

Sl.No.	Name of Creditor	Details of claim received			Details of claim admitted			Whether related party?	% voting in CoC	Amount of contingent claim	Amount of mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	Indian Overseas Bank, Asset Recovery Management 1 Branch	02/06/2022	586,05,532.18	586,05,532.18	Working Capital	586,05,532.18	586,05,532.18	No	72.16%	Nil	Nil	-	Nil	
2	APSFC,Hyderabad Branch	06/06/2022	216,25,038.00	216,25,038.00	Term Loan	216,25,038.00	216,25,038.00	No	26.62%	Nil	Nil	-	Nil	* Please see note below
3	Kotak Mahindra Prime Limited	15/09/2022	28,24,529.80	9,88,911.00	Vehicle Loan	9,88,911.00	-	No	1.22%	Nil	Nil	18,35,618.80	Nil	# Please see note below
Total			830,55,099.98	812,19,481.18		812,19,481.18	802,30,570.18		100%	Nil	Nil	18,35,618.80	Nil	

* Remarks

* Though the claim includes Rs 60,173/- towards "Other Expenses" and is not included under the definition of "financial debt" u/s 5(8) of IBC, 2016, the claim is nevertheless admitted as the amount involved is not material and as there are case laws to the effect that the IRP can only collate the claims and not adjudicate them.

The claim was admitted as per the directions of the Hon'ble NCLT while condoning the delay in submission of the claim by the claimant and after considering the clarifications provided by the claimant.